

primarily concerned with all matters connected with this bridge. It is understood from the State Govt, that due to financial limitation the proposed bridge has not been included in the list of works to be undertaken by them during the Fourth Plan period.

**Opening of Science Unit of Durgapur College**

1991. SHRI ROBIN SEN : Will the Minister of EDUCATION AND SOCIAL WELFARE be pleased to state :

(a) whether the opening of the Science Unit of Durgapur College has been delayed by more than one year ;

(b) if so, the reasons therefor ;

(c) whether no amount has been sanctioned to purchase instrument for this science unit ; and

(d) if so, the reasons therefor ?

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION AND SOCIAL WELFARE AND IN THE DEPARTMENT OF CULTURE (PROF. D.P. YADAVA) : (a) to (d). The required information is being collected from the State Government and will be laid on the Table of the Sabha in due course.

**Cooperative Farming in States during Fourth Plan**

1992. SHRI M. KATHAMUTHU : Will the Minister of AGRICULTURE be pleased to state :

(a) whether, some of the State Governments have not provided any funds for cooperative farming in their Plan allocations ;

(b) whether States which have included Cooperative farming in their Fourth Plan programmes have provided only very meagre funds for the purpose ;

(c) if so, the reasons therefor ; and

(d) whether the Centre has taken any steps to encourage Cooperative farming in the states ?

THE DEPUTY MINISTER IN THE MINISTRY OF AGRICULTURE (SHRI JAGANNATH PAHADIA) : (a) Yes, Sir.

(b) Some States have made only a small provision for cooperative farming programme in the Fourth Plan.

(c) During the Third Plan and upto 1968-69, cooperative farming programme was treated as a centrally sponsored scheme and assistance was provided to State Government outside the State Plan outlay, for implementing this programme. In the Fourth Plan, this programme is no longer in the Central sector. This is a difficult programme which calls for high degree of leadership, cohesion and social consciousness among the members. Further, in view of the competing demands on their resources, many State Govts. have not been making adequate provisions for this programme.

(d) The Central Government have advised the State Governments that in the context of effective implementation of land reform measures, collective farming could offer a rational solution to the problem of distribution and management of large blocks of land, which would be coming into the possession of the State Governments. They have been advised to allot Government lands on a preferential basis to cooperative farming societies, to draw up concrete programme for such farming societies in select areas, and also to make adequate provisions in their budgets for supporting this programme.

**Conference of States Housing Ministers**

1993. SHRI M. KATHAMUTHU :  
SHRI P. VENKATASUBBAIAH :  
SHRI P. NARASIMHA  
REDDY :

Will the Minister of WORKS AND HOUSING be pleased to state :

(a) whether the Ministers from the States in a recent Conference held in Delhi had expressed their dissatisfaction about the allotment of funds for housing and slum clearance;

(b) if so, the main features thereof;

(c) whether Government intend to change its present policy with regard to this; and

(d) other problems discussed and decision arrived at?

THE MINISTER OF STATE IN THE MINISTRY OF WORKS AND HOUSING (SHRI I. K. GUJRAL): (a) and (b). The Conference of Ministers of Housing and Urban Development held at New Delhi, in November, 1971, recognised and accepted the need for according higher priority to housing and urban development in the national scheme of planning. It also considered various other issues aimed at accelerating housing and urban development in the country.

(c) and (d). A copy of the recommendations is available in the Parliament Library. The recommendations are now being processed in consultation, wherever necessary, with the State Governments etc.

#### Scheme to Solve Problem of Growing Slum

1994. SHRI M. KALYANA :

SUNDARAM

SHRI C. JANARDHANAN :

Will the Minister of WORKS AND HOUSING be pleased to state :

(a) whether there is any scheme before the Government to solve the problem of growing slums in India; and

(b) if so, main features thereof?

THE MINISTER OF STATE IN THE MINISTRY OF WORKS AND HOUSING (SHRI I.K. GUJRAL): (a) Yes. A Slum Clearance and Improvement Scheme was introduced by this Ministry in May, 1956.

(b) A statement giving the main features of the Scheme is laid on the Table of the

House [Placed in library, See No. LT-1139/71].

दूसरे वेतन आयोग के प्रतिवेदन की  
विमान्यवृत्ति के सम्बन्ध में समाज  
कल्याण विभाग के कर्म-  
चारियों द्वारा  
अभ्यावेदन

१९६५. श्री जगन्नाथ भाल मनी तिवारी :  
श्री श्री० आर० शुक्ल :

क्या शिक्षा और समाज कल्याण मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या समाज विभाग उस अभ्यावेदन पर कार्यवाही कर रहा है जो उसके विभाग के बहुत से कर्मचारियों द्वारा कुछ असंगतियों को मुलभ्राने के लिए दिया गया है;

(ख) क्या वेतन आयोग के प्रतिवेदन के अनुसार कार्यवाही करने में कोई कठिनाई थी; और

(ग) असंगतियों को दूर करने के लिए अब सरकार का क्या कार्यवाही करने का विचार है?

शिक्षा और समाज कल्याण मंत्रालय तथा संस्कृति विभाग में राज्य मंत्री (प्रो० एस० जूहल हसन) . (क) से (ग) : केन्द्रीय समाज कल्याण बोर्ड के कर्मचारियों द्वारा अभ्यावेदन नहीं दिया गया था। तो भी, समाज कल्याण तथा पुस्तकालय विनशालय से हाल ही में एक अभ्यावेदन प्राप्त हुआ था और उसकी जांच की गई थी। इस अभ्यावेदन में यह कहा गया है:—

(क) कि लागू किए गए वेतन मान नहीं हैं जिनकी वेतन आयोग द्वारा सिफारिश की गई थी, तथा